

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

DATE OF ORDER: 19.10.2001

OA 414/2001

1. Liyakat Ali Khan son of Shri Hayat Ali Khan aged about 56 years resident of 27-B, Kidwai Nagar, Tmliwala Phatak, Jaipur. At present Superintendent of Police, Jaipur rural, Jaipur.
2. Shri P.D. Sharma son of Shri Ram Swaroop Sharma aged about 52 years, resident of B-13 Janna Nagar, Ajmer Road, Jaipur. At present AIG-II, CID, CB, Jaipur.

.... Applicants.

Versus

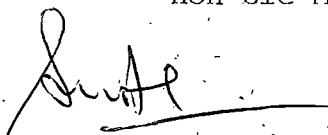
1. The Union of India through the Secretary, home Affairs, Ministry of Home affairs, New Delhi.
2. The Chief Secretary, Government of Rajasthan, Secretariat, Jaipur.
3. The Secretary, Department of Personnel and Administrative Reforms, Government of Rajasthan, Secretarite, Jaipur.

.... Respondents.

Mr. Arun Sharma, Counsel for the applicants,
Mr. P.C. Sharma, Proxy counsel for
Mr. Sanjay Pareek, Counsel for respondent no. 1.
None present for respondents no. 2 & 3.

CORAM

Hon'ble Mr. S.K. Agarwal, Member (Judicial)
Hon'ble Mr. A.P. Nagrath, Member (Administrative)



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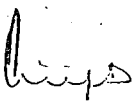
ORDER

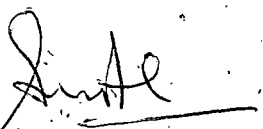
PER HON'BLE MR. S.K. AGARWAL, MEMBER (JUDICIAL)

The learned counsel for the applicants, Shri Arun Sharma, submits that this OA may be disposed of by giving directions to respondents to decide the representation by a reasoned and speaking order within a specified period, if filed by the applicants within one month from the date of passing of this order.

2. In view of the submissions made before us, we direct the respondents to decide the representation, if filed by the applicants within one month from the date of passing of this order, within three months from the date of receipt of such representation by a reasoned and speaking order, considering the grievances of the applicants as per rules. The applicant are at liberty to approach the proper forum, if they feel aggrieved by the disposal of such representation.

3. With the above directions, this OA is disposed at this stage. Copy of this order may be sent to respondent no. 1.


(A.P. NAGRATH)
MEMBER (A)


(S.K. AGARWAL)
MEMBER (J)